

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SMT S. J. GHARAT
COURT 33 ADDL SESSIONS JUDGE
Criminal Cause List Dated 25-09-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>JUDGMENT</u>				
1	POCSO SPL CASE	100249/2016	THE STATE OF CHUNABHATTI POLICE STATION. Vs ATIKUR REHAMAN MOHAMMAD HASAN ANSARI @ JANAB	
<u>HEARING</u>				
2	ABA	100268/2020	Sadabrij Krishna Singh Vs State Vikhroli Police Station	Nitesh Singh
3	ABA	100332/2020	Yalaga Yallappa Pawar Vs State Vakola Police Station	Selesh Pawar
4	ABA	100350/2020	Lalit S/o Mohan Sharma Vs State Mulund Police Station	Ashok M Saraogi
<u>ORDER</u>				
5	ABA	100988/2019	Galib Sohrab Shaikh Vs State V.B.Nagar Police Station	Hetali Sheth And Mateen Shaikh
<u>APPEARANCE</u>				
6	SPL.CASE	100521/2020	The State of Maharashtra Through Byculla Police Station Vs Ajij Munsad Shaikh	PP
<u>DISCHARGE APPLICATION</u>				
7	POCSO SPL CASE	100048/2017	MALBAR HILL POLICE STATION. Vs SANJEEV GOBIND JAGTIYANI	
